

COTTON PURCHASES

***340. Shri K. C. Sodhia:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total quantity of cotton purchased by Government during 1952-53 to maintain floor prices;

(b) the losses incurred on this;

(c) at what rate it was disposed of; and

(d) to whom?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Nil.

(b) to (d). Do not arise.

CENTRAL WATER AND POWER COMMISSION

***341. Shri M. S. Gurupadaswamy:** Will the Minister of **Irrigation and Power** be pleased to state how many officers from the Central Water and Power Commission were sent to foreign countries for higher studies and training on Government account?

The Deputy Minister of Irrigation and Power (Shri Hathi): 28.

DISPLACED PERSONS' AGRICULTURAL LAND

***342. Shri Gidwani:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the acreage of agricultural land left by the displaced owners of agricultural land, belonging to Sind, N.W.F., and Bahawalpur in Pakistan; and

(b) the number of standard acres into which the same has been converted?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). Claims of 9.32 lakh standard acres of land have been verified under the Displaced Persons Claims Act, 1950 as having been owned by the land owners of Sind, N.W.F. and Bahawalpur States.

ब्रिटेन में भारतीय

*३४३. { श्री रघुनाथ सिंह :
श्री एम० एल० द्विवेदी :

क्या प्रधान मंत्री बताने की कृपा करेंगे:

(क) ब्रिटेन में इस समय कितने भारतीय नागरिक हैं ; तथा

(ख) उन भारतीयों की संख्या क्या है जो ब्रिटेन में स्थायी रूप से बस गये हैं और उन की संख्या क्या है जो भारतीय नागरिक बने चले आ रहे हैं ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b) . The information is being collected and will be laid on the Table of the House.

सस्ते मकानों की अन्तर्राष्ट्रीय प्रदर्शनी

*३४४. डा० सत्य बाबी : क्या निर्माण गृह व्यवस्था तथा रसद मंत्री बताने की कृपा करेंगे :

(क) सस्ते मकानों की अन्तर्राष्ट्रीय प्रदर्शनी की तैयारी पर कितना व्यय हुआ है ;

(ख) कितने देशों ने अपने नमूने भेजे हैं ;

(ग) प्रदर्शनी समाप्त होने पर इन नमूनों को किस प्रकार प्रयोग में लाने का विचार है ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) An expenditure of about Rs. 6.77 lakhs has been incurred so far.

(b) and (c). I presume that the hon. Member is referring to the full scale model houses. Three houses have been put up by foreign agencies—one by the Government of Burma and two by two British firms. After the Exhibition is over, the

model houses will be retained and kept under observation from various points of view in order to determine the advisability of a more wide-spread adoption of any of the designs. The houses might actually be lived in by selected staff so that their practical usefulness could be judged.

EVACUEE AGRICULTURAL LAND IN U. P.

***345. Shri M. L. Agrawal:** (a) Will the Minister of **Rehabilitation** be pleased to state whether Government have decided to settle the evacuee agricultural land in U.P. with displaced persons from West Pakistan who have verified claims of agricultural land?

(b) If so, what is the acreage of such agricultural land which is available?

(c) What is the number of displaced persons whose verified claims relate to agricultural land?

(d) What would be the basis for the allotment or assignment of such land to the claim holders?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes, to non-Punjabi Displaced Persons.

(b) Over 1,100 groves of the value of Rs. 38 lakhs are immediately available and their allotment is in progress. Information regarding lands is being collected.

(c) About 6,000 in U.P.

(d) The matter is under consideration.

HANDLOOM CLOTH

***346. Shri Jhulan Sinha:** Will the Minister of **Commerce and Industry** be pleased to state the prospects for the export of handloom cloth from our country and the position as it obtains now?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): 63.96 million yards of handloom cloth were exported during 1953 as against 55.04 million yards exported in 1952 showing an increase of 8.92 million

yards. With measures which are now being taken by the All-India Handloom Board it is expected that exports of handloom cloth will be further stimulated.

OIL CESS

***347. Shri Dabhi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government have taken any decision on the Planning Commission's suggestion to impose a cess on edible oils produced by oil mills; and

(b) if so, what that decision is?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No, Sir.

(b) Does not arise.

EXCHANGE OF ENCLAVES

***348. Shri Krishnacharya Joshi:** Will the **Prime Minister** be pleased to state:

(a) whether any agreement has been reached between India and Pakistan on the exchange of enclaves; and

(b) if not, the stage at which the negotiations between the two Governments have reached so far?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). An agreement has been reached in principle between the two Governments that Cooch-Bihar enclaves in East Bengal and East Bengal enclaves in Cooch-Bihar should be exchanged. An Indo-Pakistan Conference was accordingly held in Calcutta from the 30th September, 1953 to the 3rd October, 1953 to consider the terms of such exchange. At that Conference, even though some agreement was reached in regard to the rights of the nationals at present resident in these enclaves, no agreement could be reached on the main issue of giving additional territory to West Bengal for the extra territory